

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 325 of 2019**

**IN THE MATTER OF:**

**Shankar Sundaram**

**...Appellant**

**Versus**

**Amalgamations Ltd. & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. K. Ravi, Sr. Advocate with Mr. R. Murugan, Mr. Ayshwarya R. and Mr. Shaantanu Singh, Advocates.**

**For Respondent: Mr. Krishna Srinivasan and Ms. Geethi Ara, Advocates for R-1,3,4,6-11,13,16.**

**Mr. D. Prabhakaran, Advocate for R-12.**

**Mr. Rohini Musa and Mr. C A Sundaram, Advocates for R-24, 25 & 26.**

**Ms. Annapoorni G., Advocate for 24-26.**

**WITH**

**Company Appeal (AT) No. 328 of 2019**

**IN THE MATTER OF:**

**Shankar Sundaram**

**...Appellant**

**Versus**

**Amalgamations Ltd. (P) & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. K. Ravi, Sr. Advocate with Mr. R. Murugan, Mr. Ayshwarya R. and Mr. Shaantanu Singh, Advocates.**

**For Respondent: Mr. Krishna Srinivasan and Ms. Geethi Ara, Advocates for R-1,,2,7-13,15-27,29-36,39-43,46.**

**Mr. D. Prabhakaran, Advocate for R-37.**

**Mr. Rohini Musa and Mr. C A Sundaram, Advocates for R-24, 25 & 26.**

**Ms. Annapoorni G., Advocate for 24-26.**

**ORDER**  
**(Virtual Mode)**

**19.04.2021** Mr. K. Ravi, Sr. Advocate on behalf of the Appellant and Respondents are present.

On 02.03.2021 Members of this Bench was holding Court in Court No. 1 in 'Spectrum matters', so these matters could not be heard.

Today regular Bench is not available.

List these Appeals 'For Hearing' on **27<sup>th</sup> May, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

R.N./R.R./

Company Appeal (AT) Nos. 325 & 328 of 2019